

Adimjati Sevak Sangh and where they are functioning;

(b) who are their office bearers; and

(c) whether any Government assistance is given to them?

The Minister of State in the Department of Social Welfare (Shrimati Phulrona Guha): (a) As per Memorandum of Association of the Bhartiya Adimjati Sevak Sangh, its function is to work for the social, economic and educational advancement of the tribal communities in India with a view to enable them to take their legitimate place in the national life of the country as equal citizens. The institutions directly managed by the Sangh are functioning at Imphal, Chuchuyimlang (Nagaland), Rupa (NEFA), Ranchi, Chhindwara (Madhya Pradesh) and New Delhi. Besides, a large number of voluntary organisations in the States are affiliated to the Bhartiya Adimjati Sevak Sangh.

(b) The following persons are the office bearers of the sangh:

President

Shri Morarji R. Desai.

Vice Presidents.

1. Shri U. N. Dhebar.
2. Shri T. Sanganna.
3. Dr. H. N. Kunzru.

Honorary Secretaries.

1. Shri L. M. Shrikant.
2. Shri N. M. Wadiwa.
3. Shri J. H. Chinchalkar.

Treasurer.

Shri D. J. Naik.

(c) Yes.

Delhi Master Plan

1831. Shri K. S. Vidyarthi:

Shri Prakash Vir Shastri:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether a meeting of the Board constituted to seek collaboration of

U.P. and Haryana Governments to implement the Delhi Master Plan was held in Delhi in April, 1967;

(b) if so, the subjects discussed thereat;

(c) whether the question of colonies on Mathura Road and development of Suraj Kund was also discussed; and

(d) if so, the details thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) A meeting of the Board was held on the 2nd May, 1967.

(b) The following subjects were discussed:—

- (i) Augmentation of Water Supply in Delhi.
- (ii) Okhla Water Works.
- (iii) Food control, drainage and water logging in the National Capital Region.
- (iv) Development of National Park in Suraj Kund and Badkhal Lake Area.
- (v) Sale of land by private colonisers.
- (vi) Revolving Fund for acquisition and development of land.

(c) Yes.

(d) It was decided that the Government of Haryana would deal with the Unauthorised Colonies appropriately keeping in view the provisions of the Master Plan of the Faridabad and Ballabgarh area.

Hostels for Scheduled Caste Girls in Delhi

1832. Shri K. S. Vidyarthi: Will the Minister of Planning and Social Welfare be pleased to state:

(a) the amount spent during the last 5 years for the construction of hostels for girls belonging to the Scheduled Castes in Delhi; and

(b) the amount likely to be spent during the current year?

The Minister of State in the Department of Social Welfare (Shrimati Phulrona Guha): (a) Nil.

(b) Nil.

दिल्ली में अशिकों के लिये क्वार्टर

1833. श्री कंवर लाल गुप्त : क्या निर्माण, आवास तथा संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि दिल्ली में अशिकों के लिये क्वार्टरों की कमी है;

(ख) यदि हां, तो आगामी तीन वर्षों में अशिकों के लिए कितने क्वार्टर बनाए जायेंगे;

(ग) क्या अशिकों के लिए क्वार्टरों के निर्माण के हेतु दिल्ली प्रशासन द्वारा मंजूर किये गये अनुदानों का पूर्णतः उपयोग किया गया है; और

(घ) क्या सरकार का विचार कोई विधि बनाने का है जिसके अन्तर्गत मिल आशिकों को अपने लाभों का कुछ अंश अशिकों क्वार्टर बनाने में खर्च करना पड़े ?

निर्माण, आवास तथा वृत्ति मंत्रालय में उपसंजी (श्री इकबाल सिंह) : (क) जी हां, दिल्ली में औद्योगिक कर्मचारियों के लिए मकानों की कमी है।

(ख) अनुसूचित पंचवर्षीय योजना के दौरान सहायता प्राप्त औद्योगिक परिवार योजना के अंतर्गत लगभग 2000 मकान बनाये जाने का प्रस्ताव है।

(ग) उपर्युक्त योजना के अंतर्गत 1966-67 तक 178.19 लाख रुपये की व्यवस्था में से 153.22 लाख रुपये की राशि का उपयोग किया गया था।

(घ) जी नहीं।

New Medical Colleges during Fourth Plan

1834. श्री राम कृष्ण गुप्ता:
 श्री शारदा नान्द:
 श्री रणजित सिंह:
 श्री शरत सिंह चौहान:
 श्री महमूद चमंद कश्वाह:
 श्री जगन्नाथ राव जोशी:
 श्री S. M. रामरजो:
 श्री माधु लामये:
 श्री ब्रह्मरूप सुपकार:

Will the Minister of Health and Family Planning be pleased to state:

(a) the number of new Medical Colleges proposed to be opened in the country during the Fourth Five Year Plan period, State-wise; and

(b) the nature of financial assistance proposed to be given to the States for this purpose?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) The Fourth Five Year Plan envisages the opening of twentyfive new medical colleges. The State-wise allocation has not yet been decided upon.

(b) Pending finalisation of the pattern of Central assistance to State Governments during the Fourth Plan, the following pattern of assistance adopted during the Third Plan, is being continued:—

Non-Recurring:

(i) Building: 75% subject to a ceiling of Rs. 37,500/- per admission for the new medical colleges.

(ii) Equipment: 75% subject to a ceiling of Rs. 22,500/- per admission.

Recurring:

50% subject to a ceiling of Rs. 4,000/- per admission.